

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 2157/99

New Delhi this the 10th day of February, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

(X)

1. Sh. Harbans Singh
S/O Sh. Kartar Singh
R/O 542 Aliganj, Lodi Road,
New Delhi.

2. Sh. Anand Ram
r/o 9/37, Dakshin Puri,
New Delhi.

.. Applicants

(By Advocate Shri H.C. Sharma)

Versus

1. Union of India through the
Secretary Ministry of Rural
Development, Krishi Bhawan,
New Delhi.

2. Joint Secretary (Administration),
Dept. of Rural Development
Govt. of India, Krishi Bhawan,
New Delhi.

.. Respondents

(By Advocate Shri Madhav Panikar)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

The applicants in this case are aggrieved by the action of the respondents in not considering them for regular appointment as Drivers against two vacant posts.

2. The brief relevant facts of the case are that the applicants have admittedly been working as daily wager drivers with Rajiv Gandhi National Drinking Water Mission since July, 1997. During the hearing both the learned counsel submit that this Mission has become part of the department of Drinking Water Supply under the Rural Development- Respondent 1.

3. In the above facts and circumstances of the case, the OA is disposed of with a direction to the respondents that whenever they take action to appoint drivers on regular vacancies, they shall consider the case of the applicants, taking into account their past

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service and if necessary give them age relaxation to the number of years they have worked with them previously. This shall be done in accordance with rules and instructions. (S)

4. O.A. is disposed of with the above directions. No order as to costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)